तरह जांच की और वे इस परिणाम पर पहुंचें कि पुनर्निमित बैटरियां विमानों में प्रयोग के लिए सुरक्षा की दृष्टि से उपयुक्त नहीं थीं।

t [THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) Shri D. J. Naidu, an elec.iical mechanic of the Indian Airlines Corporation, did not evolve any device for manufacture of batteries but had suggested a method for rebuilding and servicing used-up batteries. He was granted two special increments for the initiative shown by him. However, batteries rebuilt by the method were not found suitable for use in aircraft.

(c) The method suggested by Shri Naidu was thoroughly investigated by the 1AC in consultation with DGCA and the conclusion reached was that the rebuilt batteries were not safe for use in aircraft.]

अंडमान तथा निकोबार द्वीप समूह के निवासियों की कठिनाइयां

1256. **श्रीमती विद्यावती चतुर्वेदी :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हाल में जब वह अंडमान तथा निकोबार द्वीपसमूह की यात्रा पर गये तो उन्होंने वहां के निवासियों की क्या क्या कठिनाइयां देखीं ;

(ख) सरकार उन कठिनाइयों को दूर करने के लिए क्या कदम उठा रही है ;

(ग) क्या सरकार स्वर्गीय नेताजी सुभाषचन्द्र बोस की इच्छानुसार इन द्वीपों का नाम बदलकर "स्वराज्य" तथा "स्वाधीन" रखना चाहती है; और

(घ) यदि हां तो ऐसा कब तक किया जायेगा ?

t [DIFFICULTIES OF INHABITANTS OF ANDAMAN AND NICOBAR ISLANDS

1256. SHRIMATIVIDYAWATI CHATURVED1 : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what are the difficulties being faced by the residents of Andaman and Nicobar Islands which he observed during his recent tour to those Islands;

(b) what steps are being taken by Government for removing them;

(c) whether, according to the wishes 'of the late Netaji Subhash Chandra Bose, Government propose to change the names of these Islands as "Swaraj" and "Swadheen"; and

(d) if so, by when it will be done *1*]

गृह-कार्य मंत्री (श्री वाई० बी० चव्हाण) : (क) इन द्वीप-समूहों की मुख्य कठिनाइयां इस बात से उत्पन्न होती हैं कि वे मुख्य-भूमि से बहुत दूर हैं और यहां संचार व्यवस्था में सुधार लाने की प्राथमिक समस्या है।

(ख) सरकार मुख्य भूमि एवं द्वीप समूह के बीच तथा द्वीपों के बीच सेवाओं के लिये अधिक जहाज प्राप्त करने के लिये प्रयत्नशील है।

(ग) ऐसा कोई प्रस्ताव विचाराधीन नहीं है।

(घ) प्रश्न ही नहीं उठता।

t[THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) The main difficulties of the Islands spring from the fact that they are long distances away from the mainland and the piimary problem is improvement of (he means of communication.

(b) Government are trying to acquire more ships both for mainland-island service and for inter-island service.

(c) No such proposal is under consideration.

(d) Does not arise.]

1257. *[Transferred to the 19th December, 1967.]*

अध्यापकों के लिए केन्द्रीय सरकार द्वारा निर्धारित वेतनमान

1258. **श्रीमती विद्यावती चतुर्वेदी :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) कितनी राज्य सरकारें अपने प्राथमिक तथा अन्य अध्यापकों को केन्द्रीय सरकार द्वारा निर्धारित वेतन-मान देने के लिए अब तक सहमत हो गई हैं ; और

t[ ] English translation.

(ख) इस सम्बन्ध में केन्द्रीय सरकार किस अनुपात में राज्य सरकारों की सहायता करेगी ?

t [CENTRAL GOVERNMENT PAY-SCALES FOR TEACHERS

1258. SHRIMATI VIDYAVATI CHATURVEDI: Will the Minister of EDUCATION be pleased to state :

(a) the number of State Governments which have so far agreed to give to their primary and other teachers the pay-scales preseri bed by the Central Government; and

(b) the proportion in which the Central Government will give aid to the State Governments in their regard ?]

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) और (ख) विवरण संलग्न है ।

विवरण

कालेजों और विश्वविद्यालयों के अध्यापक

(क) विश्वविद्यालय और कालेजों के अध्यापकों के लिए शिक्षा आयोग द्वारा सिफारिश किए गए वेतनमान वही है जिनकी विश्वविद्यालय अनुदान आयोग ने 1965 में सिफारिश की थी और भारत सरकार ने स्वीकृत किए थे । अभी तक, असम, आन्ध्र प्रदेश, हरियाणा, केरल, मद्रास, गुजरात, महाराष्ट्र, पंजाब, उत्तर प्रदेश और पश्चिम बंगाल ने इन वेतनमानों को अपनाया है । बिहार और मैसूर सरकारों के प्रस्ताव विचाराधीन हैं । जम्मू और काश्मीर सरकार ने योजना को सिद्धान्त रूप में स्वीकार कर लिया है । मध्य प्रदेश और राजस्थान के प्रस्तावों की प्रतीक्षा है । उड़ीसा सरकार ने राज्य के कर्मचारियों के वेतन-ढांचे की जांच करने के लिए एक वेतन-आयोग नियुक्त किया है जिसकी रिपोर्ट आने तक राज्य सरकार ने संशोधित वेतनमानों की योजना का कार्यान्वियन स्थगित कर दिया है । नागालैण्ड की सरकार ने सूचित किया है कि वर्तमान वेतनमान विश्वविद्यालय अनुदान आयोग के वेतनमानों की तुलना में अनुकूल ही हैं ।

स्कूलों के अध्यापक

असम, नागालण्ड, केरल, महाराष्ट्र, गुजरात, और पंजाब जैसे कुछ राज्यों में अध्यापकों के कुछ वर्गों के वेतनमान/परिलब्धियां, शिक्षा आयोग द्वारा सिफारिश किए गए वेतनमानों जैसे ही हैं अथवा उनसे अधिक हैं । कुछ अन्य मामलों में वेतनमानों में सुधार, शिक्षा आयोग की सिफारिशों के संबंध में लिए जाने वाले निर्णय पर निर्भर करेगा, जिन पर अभी विचार किया जा रहा है ।

(ख) केन्द्रीय सरकार, कालेजों और विश्वविद्यालयों के अध्यापकों के वेतनमानों को संशोधित करने की योजनाओं को कार्यान्वित करने पर होने वाले अतिरिक्त व्यय के 80 प्रतिशत भाग तक राज्य सरकारों को सहायता देती है । स्कूल अध्यापकों के संबंध में केन्द्रीय सरकार के ऐसी किसी योजना को अभी तक अन्तिम रूप नहीं दिया है ।

t[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD : (a) and (b) A statement is attached.

STATEMENT

College and University Teachers

(a) The pay-scales recommended by the Education Commission.forUniversity and College teachers are the same as those recommended by the University Grants Commission in 1965 and sanctioned by the Government of India. So far, these have been adopted by (he States of Assam, Andhra Pradesh, Haryana, Kerala, Madras, Gujarat, Maharashtra, Punjab, Uttar Pradesh and West Bengal. The proposals from the Governments of Bihar and Mysore are under consideration. The Government of Jammu & Kashmir have accepted the scheme in principle. Proposals from Madhya Pradesh and Rajasthan are awaited. The Government of Orissa has appointed a Pay Commission to examine the pay-structure of the State employees pending which the State Government has deferred implementation of the scheme of revised scales. The Government of Nagaland have informed that the present scales compare favourably with the University Grants Commission scales.

t[ ] English translation.

School Teachers

In some of the States such as Assam, Nagaland, Kerala, Maharashtra, Gujarat and Punjab the scales of pay/emoluments of certain categories of teachers are as good or even higher than those recommended by the Education Commission. In other cases, ihe improvement of salary scales will depend on the final decision on the recommendations of the Education Commission, which are still under consideration.

(b) The Central Government provides assistance to the State Governments to the ex'ent of 80% of the additional expenditure involved in implementing the scheme of revision of salary scales of college and university teachers. No such scheme has yet been finalized by the Central Government with respect to school teachers.]

1259. *[Transferred to the 21st December,* 1967.]

1260. *[Trans/erred to the 20th December,* 1967.]

पुलिस अधिकारियों के विरुद्ध अनुशासनात्मक कार्यवाही

1261. **श्री राजनारायण** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि संयुक्त सोशलिस्ट पार्टी द्वारा आयोजित एक आम सभा में किंग्सवे कैम्प, दिल्ली में 1 अगस्त, 1967 को श्रोता के रूप में उपस्थित रहने के कारण 14 अराज-पत्रित पुलिस अधिकारियों के खिलाफ विभागीय कार्यवाही की जा रही है ; और

(ख) यदि हां, तो सरकार द्वारा इस प्रकार की कार्यवाही किये जाने के क्या कारण हैं ?

•(•[DISCIPLINARY ACTION AGAINST POLICE OFFICERS

1261. SHRI RAJNARAIN: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that departmental action is being taken against 14 non-gazetted police officers for having attended as audience a public meeting organised by the Samyukt Socialist Party in Kingsway Camp, Delhi on the 1st August, 1967; and

(b) if so, what are the reasons for this ' action on the part of Government ?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां, महोदया ।

(ख) इन पुलिस कर्मचारियों ने उक्त सभा में भाग लेने के लिए या तो अनुमति ली ही नहीं थी या फिर झूठे बहाने बनाकर अनुमति ली थी, और इस प्रकार पुलिस लाइन्स से जाने की जो अनुमति उन्हें दी गई थी, उसका दुरुपयोग किया था । ऐसा करके उन्होंने विभागीय नियमों का उल्लंघन किया था ।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Madam.

(b) These policemen had atended the above mentioned meeting either without permission or by obtaining such permission by false represntation thereby mis-using the permission granted to them for leaving the Police Lines and had thereby violated the departmental regulations.]

PAYMENT TO EDUCATIONAL AND SOCIAL INSTITUTIONS OF HARYANA STATE

1262. SHRI JAGAT NARAIN: Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the Haryana Government after the dissolution of Assembly has withheld payment of amounts sanctioned to the educational and social institutions by the *hen Ministers of Haryana out of their discretionary funds; and

(b) if so, whether the Central Government propose to inquiie into the matter so that payments to genuine institutions of educational and social importance are immediately made ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) and (b) The required information is not available with the Government of India. The Government of Haryana has been addressed to give facts and the matter will be examined on receipt of a reply from the Government of Haryana.

WEST GERMAN SCHOLARSHIPS

1263. SHRI NIRANJAN VARMA : Will the Minister of EDUCATION be pleased to state the number of scholarships offered by the West German Government to India during the year 1965-66. ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : 130.

t[ ] English translation.